

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.1106
ANSWERED ON 29.07.2024**

TOURISM AND HOSPITALITY SECTOR

1106 DR. T SUMATHY ALIAS THAMIZHACHI THANGAPANDIAN:

Will the Minister of TOURISM be pleased to state:

- (a) whether the union Government has not allocated adequate funds to Tamil Nadu State in spite of the fact that Tamil Nadu being one of the top leading States attracting large number of domestic and international tourists in the country and if so the details thereof;**
- (b) the quantum of financial loss suffered by the Tourism, Travel and Hospitality sectors in the country since 2019;**
- (c) the proactive steps taken by the Government in this regard and to rejuvenate Tourism and Hospitality sectors in the country especially in Tamil Nadu; and**
- (d) the details of funds allocated to various tourism development and infrastructure projects in Tamil Nadu during the last 10 years?**

ANSWER

THE MINISTER OF TOURISM (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (d): No, the details of projects sanctioned in the State of Tamil Nadu under the 'Swadesh Darshan', 'National Mission on Pilgrimage Rejuvenation and Spiritual Heritage Augmentation Drive (PRASHAD)' and 'Assistance to Central Agencies for Tourism Infrastructure Development' Schemes is given at Annexure-I.

The Ministry of Tourism has recently revamped the Swadesh Darshan Scheme as Swadesh Darshan 2.0 (SD 2.0) with the objective to develop sustainable and responsible tourism destinations, following a destination & tourism centric approach. Under this scheme the Ministry has sanctioned a project 'Immersive experience at Shore Temple' for Rs.30.02 Crore in Mamallapuram, Tamil Nadu.

Financial assistance has also been provided to the State of Tamil Nadu for organizing fairs/festivals & tourism related events under Domestic Promotion & Publicity including Hospitality (DPPH) Scheme. Details of funds sanctioned in the last five years for the State of Tamil Nadu are at Annexure-II.

Ministry of Tourism has conducted a study on "India and the Coronavirus Pandemic: Economic Losses for Households Engaged in Tourism and Policies for Recovery – Phase II". In this regard, the Impact on Tourism Direct Gross Value Added (TDGVA) is as follows:

- While the overall economy showed a decline of 11.8 per cent, in nominal terms, in the first quarter of 2020-21 over the corresponding quarter in 2018-19 (a full normal pre-pandemic year), the tourism economy or TDGVA saw a much greater fall of 49.6 per cent in the same quarter owing to the supply side shock.**
- However, considering the demand side impact too, which presents the most likely loss in TDGVA, it is estimated that TDGVA plummeted by as much as 93.0 per cent in Q1 of 2020-21 over its level in the same quarter of FY 2018-19. This represents the impact of the first wave.**
- The second wave had almost the similar impact on tourism economy when TDGVA fell by 87.2 percent in Q1 of FY 2021-22. The third wave had a lesser impact but the tourism economy posted a negative growth throughout 2020-21 and 2021-22 over the pre-pandemic level in 2018-19.**

Ministry of Tourism took the following proactive steps to rejuvenate Tourism and Hospitality sectors in the country including Tamil Nadu:

- i. To recover from the hardship which arose due to the covid-19 pandemic, Ministry of Tourism launched the "Loan Guarantee Scheme for Covid Affected Tourism Service Sector (LGSCATSS)", under which, each Tour Operators/Travel Agents/Tourist Transport Operators approved/recognized by the Ministry of Tourism were eligible to take loan upto Rs.10.00 lakh and each Regional Tourist Guide/Incredible India Tourist Guide approved/recognized by the Ministry of Tourism and Tourist Guides approved/recognized by the State Govt./UT**

Administration were eligible to take loan upto Rs.1.00 lakh. Validity of the said scheme was till 31.03.2023. Period of repayment of loan amount is be upto 5 years from the date of first disbursement. As on 31.03.2024, 476 guarantees have been issued amounting to Rs.6.82 crore approx., out of which loans Rs.6.19 crore stands disbursed. As on 31.03.2024, 476 guarantees have been issued amounting to Rs.6.82 crore approx., out of which loans Rs.6.19 crore stands disbursed.

- ii. The Ministry formulated and issued detailed operational guidelines for CoVID safety and hygiene for hotels, restaurants, B&Bs/Homestays and Tourism Service Providers on 08.06.2020 to facilitate revival and smooth resumption of business post-CoVID.**
- iii. An initiative called SAATHI (System for Assessment, Awareness & Training for Hospitality Industry) was developed for effective implementation of Guidelines/SOPs issued with reference to COVID-19 and beyond for safe operations of Hotels, restaurants, B&Bs and other units.**
- iv. Owing to the situation which arose out of COVID- 19 pandemic, Ministry of Tourism in consultation with Ministry of Health & Family Welfare issued guidelines/directions to the Tourism Stakeholders, Hotels and Restaurants to facilitate smooth resumption of business.**
- v. Dekho Apna Desh initiative launched with the objective to encourage citizens to travel within the country.**
- vi. Thematic tourism like wellness tourism, culinary tourism, rural, eco-tourism etc. amongst other tourism sub-products are promoted so as to expand the scope of tourism into other sectors as well.**
- vii. Ministry of External Affairs has designated Tourism Officers in 20 Indian Missions overseas for promoting India as a tourism destination in these important markets.**

ANNEXURE-I

STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO.1106 ANSWERED ON 29.07.2024 REGARDING TOURISM AND HOSPITALITY SECTOR RAISED BY DR. T SUMATHY ALIAS THAMIZHACHI THANGAPANDIAN.

Swadesh Darshan Scheme**(Rs. in Crore)**

Sl. No.	Circuit/ Sanction Year	Name of the Project	Amount Sanctioned	Amount Released
1.	Coastal Circuit 2016-17	Development of (Chennai-Mamamallapuram – Rameshwaram – Manpadu – Kanyakumari)	73.13	71.03

PRASHAD Scheme**(Rs. in Crore)**

Sl. No.	Project Name	Sanction Year	Approved Cost	Amount Released
1.	Development of Kanchipuram	2016-17	13.99	13.99
2.	Development of Velankanni	2016-17	4.86	4.86

Assistance to Central Agencies for Tourism Infrastructure Development Scheme**(Rs. in Crore)**

Sl. No.	Name of the Project	Central Agency	Year of Sanction	Amount Sanctioned	Amount Released
1.	Cruise Passenger Facilities Centre in the existing Passenger Terminal at Chennai Port	Chennai Port Trust	2012-13	17.25	17.25
2.	Joint Development of Rameshwaram Railway Station	Ministry of Railways	2017-18	4.70	3.76
3.	Joint Development of Madurai Railway Station	Ministry of Railways	2018-19	4.48	3.56

ANNEXURE-II

STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO.1106 ANSWERED ON 29.07.2024 REGARDING TOURISM AND HOSPITALITY SECTOR RAISED BY DR. T SUMATHY ALIAS THAMIZHACHI THANGAPANDIAN.

Financial Assistance to Government of Tamil Nadu for organising Fairs & Festivals and Tourism Related Events in last five years:

(Rs. in lakh)

Sl. No.	Year	Name of Fairs & Festival	Amount Sanctioned	Amount Released
1	2019-20	Indian Dance Festival	25.00	25.00
2	2019-20	Kumari Festival	10.00	10.00
3	2019-20	Tourism Cultural Festival	15.00	15.00
4	2021-22	India Dance Festival at Mamallapuram	25.00	25.00
5	2022-23	India Dance Festival at Mamallapuram	25.00	25.00
